

Annexure-7

Name of the corporate debtor: M/s Sudalagunta Sugars Limited; Date of commencement of CIRP: 20-09-2024 but an order made and received on 25/09/2024: List of creditors as on: 11-10-2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	GST & Service Tax	GST Tirupathi Division	09-10-2024	49,49,88,825/-	30,41,40,865/-	Unsecured	No	Nil	Nil	NA	19,08,47,960	Nil	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.